



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08<sup>th</sup> August, 2022

## NOTICE

Please take notice that the following matters adjourned on 05.08.2022 in the Court of Chairperson. The next date of Hearing is 30.08.2022

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 100 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Avani Srivastava Raveena Rai
2.	Comp. App. (AT) (Ins) No. 101 of 2020 (PH)	Connect Residuary Pvt Ltd. Vs. Krishna Chamadia & Ors.  <b>With</b>	T.N. Durga Prasad	Rohit Ghosh
3.	Comp. App. (AT) (Ins) No. 109 of 2020 (PH)	Sales Tax Department, State of Maharashtra Vs. Ricoh India Ltd. & Ors.  <b>With</b>	Prashant S. Kenjale	Sanjeev K. Kapoor Avani Srivastava- R1 Raveena Rai- R2&R3
4.	Comp. App. (AT) (Ins) No. 248 of 2020 (PH)	State Tax Officer Vs. Ricoh India Ltd. & Ors.	Aniruddha P. Mayee	Raveena Rai-R2 & R3

By order of Hon'ble Chairperson

-Sd/-

Registrar